

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6815/2014

U.P. RAJKIYA NIRMAN NIGAM LIMITED

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

Date : 21-11-2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Ms. Natasha Dalmia, Adv.
Mr. Harshika Verma, Adv.
Mr. Tushar Bakshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

It is learnt that the respondent has already superannuated from service. Therefore, we direct the appellant to get instruction as to whether anything survives in the appeal.

List on 07.12.2017.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR